

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 51
CP/71(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 11.07.2024

NAME OF THE PARTIES: **RAVI ARYA V/s ARYA SHIP BREAKING CO**
PVT LTD
Sec. 241(1) Sec. 242(4)

ORDER

1. Adv. Roshan Sawant for the Respondent No. 1 is present and Adv. Niket Mehta a/w Adv. Akshat Tiwari for the Respondent No. 2 to 6 is also present.
2. Ld. Counsel for the Respondent seeks further time to file reply. Ten days' time is granted.
3. The Interim Order, if any, shall continue to remain in force.
4. List this matter on **26.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/